

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3249
ANSWERED ON:23.08.2011
OPTICAL DISC PIRACY
Ahir Shri Hansraj Gangaram;Patil Shri A.T. Nana

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether due to the flaws in the Copyright Act, 1957, the incidents of optical disc piracy is increasing;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government constituted any Committee to suggest ways and means of combating such piracy;
- (d) if so, the details thereof and the composition and terms of reference thereof;
- (e) whether the Government also proposes to bring in an Optical Disk Piracy Act;
- (f) if so, the details thereof; and
- (g) if not, the corrective measures taken/being taken by the government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (DR. S. JAGATHRAKSHAKAN)

- (a)&(b)As per report of the committee on Piracy set up by Ministry of Information and Broadcasting, there are adequate provisions in the Copyright Act,1957 to check piracy of optical discs.
- (c)&(d) Yes, Sir. A Committee was constituted to recommend measures to combat film,video, cable and music piracy. The composition of the Committee is annexed.
- (e) No Sir, in view reply furnished for part (a) of the question.
- (f) Does not arise.
- (g) The committee on Piracy has made number of recommendations to curb piracy including optical disc piracy. Some of the major recommendations include carrying out effective and all encompassing multi-media campaign involving all the relevant stakeholders, up scaling of the level of sensitization of the official machinery mandated to implement Copyright Act, simultaneous or near simultaneous release of films across platforms, geographies and formats, conversion of traditional cinema theatres into digital ones, lowering of prices of genuine DVDs, and theatre owners to ensure that cam cording does not take place inside a cinema theatre. The detailed recommendations of the Committee are available at Ministry of Information & Broadcasting's website www.mib.nic.in. The Committee's recommendations have been sent to the concerned Ministries/Departments of the Government of India, State Governments, film federations, film exporters association, film producers association, etc. for necessary action.